

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **16.10.2025** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 247/2021 For Stay IA No. 518/2021	Chandran M E & 9 Ors Vs Lissie Medical Institutions & Anr	Mr. Sriram Venkatavaradan	Mr. Pradeep Joy-R1 Mr. Bijoy P Pulipra R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 516/2025 For Condone Delay IA No. 1452/2025 For Stay IA No. 1453/2025	K Parthiban Rasu Suspended Director of Star Trace Pvt Ltd Vs R Venkatakrishna, RP & 3 Ors.	Mr. Sudharshana Sundar	
3.	Comp App (AT) (CH) No. 129/2025 For Stay IA No. 1438/2025 For Exemption IA No. 1439 & 1440/2025	Jaber Abdul Wahab & 2 Ors Vs TP Anilkumar & 3 Ors.	Ms. Rupal Bhatia	Medha Sachdev For Caveator
4.	Comp App (AT) (CH) No. 130/2025 For Exemption IA No. 1442/2025 For Stay IA No. 1443/2025	Pulikkal Veetil Abdul Wahab Vs TP Anilkumar & 3 Ors.	Ms. Rupal Bhatia	Medha Sachdev For Caveator
5.	Comp App (AT) (CH) No. 131/2025 For Exemption IA No. 1444/2025 For Stay IA No. 1445/2025	Indus Motor Company Private Limited & Anr. Vs TP Anilkumar & 3 Ors.	Ms. Rupal Bhatia	
6.	Comp App (AT) (CH) No. 132/2025 For Exemption IA No. 1454/2025 For Stay IA No. 1455/2025	Ajmal Abdul Wahab & Anr. Vs TP Anilkumar & 3 Ors.	Ms. Rupal Bhatia	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) No. 20/2024 For Stay IA No. 351/2024	Galipoglu Hidromas India Manufacturing Pvt. Ltd. & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S.	Ms. Vandana Raheja	Ms. Lily Francis
8.	Comp App (AT) (CH) (Ins) No. 335/2024	Jain Irrigation Systems Ltd Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr.	Mr. BSV Prakash Kumar	Mr. B Dhanaraj- R1 Mr. TK Bhaskar- R2
9.	Comp App (AT) (CH) No. 35/2021 For Stay IA No. 463/2021	Anuragha Poultries & Breeders Pvt. Ltd & 7 Ors Vs Raghav Krithik & 4 Ors	Mr. Prithvi Raj JS	Ms.GS Dhanalakshmi - R2
10.	Comp App (AT) (CH) (Ins) No. 178/2023 For Stay IA No. 577/2023 For Direction IA No. 1275/2024	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Limited & 4 Ors. WITH	Mr. Pranav V Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu-R5
11.	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023 For Additional Docs. IA No. 318/2025	Indian Overseas Bank Vs S. Dhanapal Liquidator of Servalakshmi Paper Ltd. & Anr. WITH	Mr. ML Ganesh	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2
12.	Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023	VMS Industries Limited Vs S Dhanapal, Liquidator of Servalakshmi Paper Ltd. & 3 Ors	Mr. Nakul Mohta	Mr. AM Ilango -R1 Mr. B Dhanaraj-R4
13.	Comp App (AT) (CH) No. 10/2024 For Exemption IA No.163/2024 For Stay IA No.162/2024 Contempt Case No. 4/2024	M Sai Sudhakar & 2 Ors Vs Mantrawadi Nagachandrika & 9 Ors	Mr. Anshuman Sharma	Mr. Asad Hussain R1- R5
14.	Comp App (AT) (CH) (Ins) No. 260/2025 For Exemption IA No. 738/2025 For Stay IA No. 739/2025 For Urgent listing IA No. 740/2025	Mandava Prabhakara Rao, Suspended Director of the Corporate Debtor Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd. & 5 Ors WITH	Mr. VVSN Raju	Mr. Pulkit Deora R1 Mr. Amir Bavani R3 Ms. Manjushree Mitra R6

15.	Comp App (AT) (CH) (Ins) No. 282/2025 For Stay IA No. 790/2025	Mandava Prabhakara Rao, Suspended Director of NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power & Infratech Ltd. & 2 Ors WITH	Mr. VVSN Raju	Mr. Pulkit Deora R1
16.	Comp App (AT) (CH) (Ins) No. 289/2025 For Exemption IA No. 824/2025 For Stay IA No. 825/2025	Rashmi Metallurgical Industry Pvt Ltd Vs Navneet Kumar Gupta RP, NSL Nagapatnam Power and Infratech Ltd & 2 Ors. WITH	Mr. Thriyambak J Kannan	Mr. Pulkit Deora R1 Mr. Kunal Saini R2 Mr. Amir Bavani R3
17.	Comp App (AT) (CH) (Ins) No. 290/2025 For Stay IA No. 827/2025 For Exemption IA No. 828/2025	Rashmi Metallurgical Industry Pvt Ltd Vs Navneet Kumar Gupta RP, NSL Nagapatnam Power and Infratech Ltd. & Anr	Mr. Thriyambak J Kannan	Mr. Pulkit Deora R1 Mr. Kunal Saini R2
18.	IA No. 1317/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 462/2025	State Bank of India Vs IDBI Bank Ltd & 3 Ors	Mr. K Chandrasekaran	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	IA No. 1350/2025 (For Directions) in Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022 For Urgent Listing IA No. 54/2022 For Stay IA No. 55/2022	PM Johny Vs KJ Paul & 8 Ors	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran R2 Mr. Mohan Pulickkal R5, R9

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 421/2025 For Stay IA No. 1201/2025	State Bank of India Vs ICICI Bank Ltd & 2 Ors	Mr. ML Ganesh	
21.	Comp App (AT) (CH) (Ins) No. 422/2025 For Stay IA No. 1202/2025	State Bank of India Vs ICICI Bank Ltd & 2 Ors	Mr. ML Ganesh	

22.	Comp App (AT) (CH) (Ins) No. 348/2024 For Stay IA No. 953/2024	S Srinivasan, Personal Guarantor & Promoter Sri Venkatram Spinners Pvt Ltd Vs Mahalingam Suresh Kumar, Liquidator of Sri Venkatram Spinners Pvt Ltd & 4 Ors	Mr. V Arvind Rajagopal	Mr. B Dhanaraj -R2 Mr. R Sugumaran- R3
23.	TA (AT) No. 73/2021 (Comp App (AT) No. 146/2020)	Ammana Bio Pharma Ltd & 7 Ors. Vs BR Jayaram & 2 Ors.	Mr. SP Chokalingam	Mr.Y Suryanarayana R1 Mr. Subesh K. Sahoo R2
24.	Comp App (AT) (CH) (Ins) No. 189/2023	Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors	Mr. Y Suryanarayana	Mr. FB Benjamin George- R1 Mr. Pranav Charan R2 Mr. Surya Teja SS Nalla R3 Mr. Varun Srinivasan R4
25.	Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025	Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors WITH	Mr. MV Swaroop	Mr. CV Shailandhran R2 Mr. B Dhanaraj- R7
26.	Comp App (AT) (CH) No. 23/2024 For Exemption IA No.382/2024 For Stay IA No. 383/2024 For Direction IA No. 1178, 1179 & 1247/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors. WITH	Mr. MV Swaroop	Mr. CV Shailandhran R1
27.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors Vs Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors	Mr.CV Shailandhran	Mr. MV Swaroop R2- R4
28.	Comp App (AT) (CH) (Ins) No. 330/2024 For Stay IA No. 897/2024	State Bank of India, SAM Branch, Hyderabad Vs CS Dr. Ahalada Rao Vummenthala, Liquidator of Kadevi Industries Ltd. & Anr. WITH	Mr. Pranava Charan	Mr. Bendi Raviteja R1 Mr. VV Sivakumar R2
29.	Comp App (AT) (CH) (Ins) No. 390/2024	CS Dr. Ahalada Rao Vummenthala, Liquidator in Kadevi Industries Ltd. Vs State Bank of India, SAM Branch, Hyderabad & Anr	Mr. Bendi Raviteja	Mr. Pranava Charan R1 Mr. VV Sivakumar R2

30.	Comp App (AT) (CH) (Ins) No. 472/2024 For Stay IA No. 1297/2024 For Exemption IA No. 1298/2024 To Adv. Hg. IA No. 584/2025	Comandur Parthasarathy Vs Suhasini Ashok B Erstwhile IRP & 4 Ors	Ms. Kopal Sharraf	Mr. Bendi Raviteja- R1 Mr. Sai Sanjay Suraneni- R2 R3 R4
31.	Comp App (AT) (CH) No. 900956/2024	Delta Finster Ltd & 3 Ors Vs Muhammed Abdul Jabbar Arackal & 3 Ors	Mr. Sandeep Kumar Ambalavanan	Ms. Siji Abraham Mr. CS Yogindunath, PCS R1- R3
32.	Comp App (AT) (CH) No. 78/2025 For Exemption IA No. 763/2025 For Stay IA No. 764/2025	Dandu Chakradhar & 3 Ors. Vs Escientia Biopharma Pvt Ltd & 9 Ors. WITH	Mr. Ramasubramaniam Raja	
33.	Comp App (AT) (CH) No. 39/2025 For Urgent listing IA No. 517/2025 For Exemption IA No. 518/2025 For Additional Docs IA No. 519, 551, 552 & 553/2025 For Stay IA No. 520 & 550/2025	Deccan Advanced Sciences Pvt Ltd Vs Escientia Biopharma Pvt Ltd & 12 Ors.	Mr. VV Sivakumar	Cyril Amarchand Mangaldas R2 R3 Mr. Bharadwaja Ramasubramaniam R12 R13
34.	Comp App (AT) (CH) (Ins) No. 49/2025 For Exemption IA No. 184/2025 For Stay IA No. 185/2025	The Principal Commissioner of GST & Central Excise, CGST Chennai North Vs A Arumugam (RP) Liquidator of RL Logistics Pvt Ltd & Anr.	Mr. P Rajkumar Jhabakh	Mr. G Kalyan Jhabakh R2
35.	Comp App (AT) (CH) No. 100/2025 For Stay IA No. 1062/2025 For Direction IA No. 1061 & 1063/2025 For Urgent Hearing IA No. 1451/2025	Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & Anr WITH	Ms. V Srimathi	Mr. PJ Rishikesh R2
36.	Comp App (AT) (CH) No. 101/2025	Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & 3 Ors	Ms. V Srimathi	Mr. PJ Rishikesh R2 R4
37.	Comp App (AT) (CH) (Ins) No. 172/2025 For Stay IA No. 459 & 1330/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt Ltd & 3 Ors WITH	Mr. R Surendran	Mr. Akhil Suresh R1

38.	Comp App (AT) (CH) (Ins) No. 173/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt Ltd & 3 Ors	Mr. R Surendran	Mr. Akhil Suresh R1
39.	Comp App (AT) (CH) (Ins) No. 207/2025 For Exemption IA No. 585/2025 For Stay IA No. 586/2025 To Vacate Stay IA No. 973/2025	Anuj Nautiyal Vs Embassy Services Pvt Ltd & Anr.	Mr. Kumar Anurag Singh	Mr. Ajesh Kumar Shankar R1
40.	Comp App (AT) (CH) (Ins) No. 256/2025 For Stay IA No. 725/2025 For Exemption IA No.726/2025	M. Chandra Bushanaswamy Reddy Vs National Bank of Agriculture and Rural Development (NABARD) & Anr. WITH	Mr. Rohan Aloor	Mr. T Ravichandran- R1
41.	Comp App (AT) (CH) (Ins) No. 257/2025 For Exemption IA No. 727/2025 For Stay IA No. 728/2025	M. Rama Devi Vs National Bank of Agriculture and Rural Development (NABARD) & Anr	Mr. Rohan Aloor	Mr. T Ravichandran- R1
42.	Comp App (AT) (CH) (Ins) No. 345/2025	Govt of Tamil Nadu, Commercial Taxes and Registration Department, Rep by State Tax Officer Nagercoil Rural Circle Vs S. Rajendran Liquidator of Shree Ganesh EPC Pvt Ltd	Mr. B Vijay	Ms. MS Elamathi
43.	Comp App (AT) (CH) (Ins) No. 434/2025	National Asset Reconstruction Company Ltd Vs SEW LSY Highways Ltd	Mr. VV Sivakumar	
44.	Comp App (AT) (CH) (Ins) No. 436/2025 For Stay IA No. 1246/2025	Pradeep Kumar Sekar & Anr. Vs Solar Semiconductor Energy Systems (India) Pvt Ltd Rep by RP- Murali Prasad Nalam	Mr. Pranav Gopalakrishnan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
45.	TA (AT) No. 130/2021 (Comp App (AT) No. 100/2019)	Mangala Investments Limited & 4 Ors Vs Canara Land Investments Ltd & 4 Ors	Ms. Simran R Gurnani	Mr. Prithvi Raj JS

46.	Comp App (AT) (CH) No. 48/2021 To Dispense with IA No. 554/2021 For Stay IA No. 553/2021	Balu Sridhar & 2 Ors Vs Simpson and Company Ltd. WITH	D. Peruman Saranyan	Mr. AR Ramanathan
47.	Comp App (AT) (CH) No. 53/2021 For Exemption IA No. 612/2021 For Stay IA No. 613/2021	Mahendra Girdharilal Wadhvani & Anr Vs Simpson and Company Ltd. WITH	Mr. Kausik Chatterjee	Mr. AR Ramanathan
48.	Comp App (AT) (CH) No.60/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH	Mr. H Karthik Seshadri	Mr. AR Ramanathan
49.	Comp App (AT) (CH) No.62/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH	Mr. H Karthik Seshadri	Mr. AR Ramanathan
50.	Comp App (AT) (CH) No. 10/2022 For Exemption IA No. 109/202	Dilip Kumar Jain & 7 Ors. Vs Simpson and Company Ltd	Mr. Kausik Chatterjee	Mr. AR Ramanathan
51.	Comp App (AT) (CH) (Ins) No. 209/2021 For Stay IA No. 419/2021	V Ganapathi Reddy & Anr. Vs Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 3 Ors WITH	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman-R2 Mr. Gautham Venkata Narayanan- R4
52.	Comp App (AT) (CH) (Ins) No. 210/2021 For Stay IA No. 420/2021	Sree Balaji Transport & 17 Ors. Vs Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 3 Ors WITH	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman-R2 Mr. Gautham Venkata Narayanan- R4
53.	Comp App (AT) (CH) (Ins) No. 252/2021 For Exemption IA No. 534/2021 For Stay IA No. 535/2021	The Assistant Commissioner of Central Tax, Kurnool CGST Division Vs Bhrugesh Rameshchandra Amin, RP & 3 Ors	Mr. P Raj Kumar Jhabakh	Mr. Pranava Charan R1 Mr. R. Sivaraman R2 & R3 Mr. Gautham Venkata Narayanan- R4
54.	Comp App (AT) (CH) (Ins) No. 41/2022 To dispense with IA No 86/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023	Bharani Properties and Developers Pvt Ltd Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt. Ltd. WITH	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj

55.	Comp App (AT) (CH) (Ins) No. 42/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022 For Stay IA No. 632/2025	Manoharamma Hotel Investment Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd. WITH	Mr. Adarsh Mohandas	Mr. B Dhanaraj
56.	Comp App (AT) (CH) (Ins) No. 87/2022 For Exemption IA No. 187/2022 Leave to file IA No. 188/2022	K. Bapaiah, Promoter and Erstwhile Director of Anandram Developers Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
57.	Comp App (AT) (CH) No. 49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022 To Adv. Hg. IA No. 389/2024	Medici Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjan Rajagopalan	Mr. Pawan Jabakh R1- R5 Mr. K. Moorthy R6- R8 Mr. V Mahesh, PCS R9
58.	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesly Mr. Thomas T Jacob
59.	Comp App (AT) (CH) No. 106/2022	PM Johny Vs KJ Paul & 3 Ors.	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar Dr. KS Ravichandran R1- R3
60.	Comp App (AT) (CH) (Ins) No. 326/2022 For Exemption IA No 700/2022 Leave to file IA No. 701/2022	The Ramaraju Surgical Cotton Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors. WITH	Mr. Pawan Jhabakh	Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4
61.	Comp App (AT) (CH) (Ins) No 327/2022 For Exemption IA No. 702/2022 Leave to file IA No. 703/2022	Rajapalayam Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors. WITH	Mr. Pawan Jhabakh	Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4
62.	Comp App (AT) (CH) (Ins) No. 328/2022 For Exemption IA No. 704/2022 Leave to file IA No. 705/2022	Sandhya Spinning Mills Ltd. Vs The National Sewing Thread Company Ltd & 3 Ors	Mr. Pawan Jhabakh	Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4
63.	Comp App (AT) (CH) (Ins) No. 71/2023 For Urgent Hearing IA No. 255/2023 For Stay IA No. 256/2023	EM Najeeb Ellias Mohammed, Personal Guarantor of Green Gateway Leisure Ltd. Vs Union Bank of India & Anr WITH	Dr. KS Ravichandran, PCS	Mr. Varun Srinivasan R1

64.	Comp App (AT) (CH) (Ins) No. 175/2024 For Stay IA No. 474/2024	EM Najeeb Ellias Mohammed, Personal Guarantor of Green Gateway Leisure Ltd. Vs Union Bank of India & Anr	Mr. Mayan H Jain	Mr. Varun Srinivasan R1
65.	Comp App (AT) (CH) (Ins) No. 430/2023	Winntus Formworks Pvt Ltd Vs Aishwarya Business Corporation Pvt Ltd	Mr. Gursat Singh Vachher	Mr. John T Sebastian
66.	Comp App (AT) (CH) (Ins) No. 38/2024 For Stay IA No. 115/2024	District Collector, Wardha Vs Vijay Kumar Garg, Liquidator of Lanco Vidarbha Thermal Power Ltd	Mr. Durga Dutt	Ms. Anbarasi Rajendran

02.00 PM

Note: After the matters listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
67.	Comp App (AT) (CH) (Ins) No. 225/2022 For Stay IA No. 483/2022	Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd Vs K Bharathi & 4 Ors WITH	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Mr. Shubharanjani Ananth R4 Mr. NP Vijaykumar R5
68.	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd Vs K Bharathi & 5 Ors WITH	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
69.	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd & 5 Ors WITH	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
70.	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd Vs Sripriya Kumar Liquidator of Green Gardens Pvt Ltd & 4 Ors WITH	Mr. H Karthik Seshadri	Mr. NP Vijaykumar R1 Mr. Dwarakesh Prabhakaran- R2 Ms. Shubharanjani Ananth-R3, R5
71.	Comp App (AT) (CH) (Ins) No. 252/2022 For Direction IA No. 521/2024 For Additional Docs IA No. 533/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs K Bharathi & 4 Ors. WITH	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Ms. R Sowmya R2- R4

72.	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & 2 Ors. WITH	Mr. H. Karthik Seshadri	Ms. Shubharanjani Ananth - R1 Mr. NP Vijaykumar R2
73.	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Ltd. Vs K. Bharathi & 5 Ors. WITH	Mr. H. Karthik Seshadri	Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6
74.	Comp App (AT) (CH) (Ins) No. 278/2022 For Additional Docs IA No. 532/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & Anr. WITH	Mr. NP Vijaykumar	Ms. Subharanjani Ananth- R1
75.	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors. WITH	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3
76.	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023 For Urgent Hearing IA No. 930/2025	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in